

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 148 OF 2017 &
IA NO. 379 OF 2017**

Dated: 8th May, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

Suryalakshmi Cotton Mills Ltd.

... Appellant(s)

Vs.

Bureau of Energy Efficiency & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : -

ORDER

None appears for the appellant and the respondents.

List the matter on **30.07.2018**.

**(Justice N. K. Patil)
Judicial Member**

ts/mk

**(I.J. Kapoor)
Technical Member**